

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**O R D E R**

Dated Guwahati the 18<sup>th</sup> June, 2015

**No. HC.V-8/2012(pt)/ 489 /Estt.##** The following Judicial Assistants are promoted and appointed temporarily and until further orders, as **Senior Judicial Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4300/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Smt. Utpala Phukan, Sri Charkub Ali, Sri Prakash Sarma and Sri William Baskey, all SJA promoted to the posts of AO(J).

1. Sri Panchanan Das
2. Sri Mustaque Ahmed
3. Sri Riazuddin Ahmed
4. Sri Santanu Kr. Sarma

**No. HC.V-8/2012(pt)/ 490 / Estt. ##** The following Judicial Assistants are promoted and appointed temporarily and until further orders, as **Senior Judicial Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4300/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Tilok Konwar, Sri Bidyut Bikash Goswami, both SJA appointed as Court Masters and Sri Benjamin Nampui, SJA appointed as Protocol Officer, subject to the condition that upon reversion of the said Court Masters/ Protocol Officer to the posts of SJA, they will stand reverted in their original post of Judicial Assistant.

1. Sri Manajit Das
2. Sri Mriganka Choudhury
3. Sri Murshid Ali Choudhury

By order,

  
**REGISTRAR GENERAL**

**Memo No. HC.V-8/2012(pt)/ 490A / Estt. Dtd. 18.6.2015**  
**Copy for information and necessary action to: -**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati – 29.
2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6 for information and necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6 for information and necessary action.
6. The Joint Registrar,....., Gauhati High Court, Guwahati.

7. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
8. The Deputy Registrar, ....., Gauhati High Court, Guwahati
9. The Assistant Registrar ....., Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati-1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The F&AO, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
17. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The Court Officer-I, Gauhati High Court, Guwahati.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.
21. Sri Panchanan Das, JA, Gauhati High Court, Guwahati.
22. Sri Mustaque Ahmed, JA, Gauhati High Court, Guwahati
23. Sri Riazuddin Ahmed, JA, Gauhati High Court, Guwahati
24. Sri Santanu Kr. Sarma, JA, Gauhati High Court, Guwahati
25. Sri Manajit Das, JA, Gauhati High Court, Guwahati
26. Sri Mriganka Choudhury, JA, Gauhati High Court, Guwahati
27. Sri Murshid Ali Choudhury, JA, Gauhati High Court, Guwahati.
28. The Order File.

*M 18/6/15*  
**REGISTRAR GENERAL**

*M 18/6/15*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

**Dated Guwahati the 16<sup>th</sup> June, 2015**

**No. HC.V-29/2012/ 474 /Estt. ##**In exercise of the powers conferred under Article 229(1) of the Constitution of India read with Rule 7(7)(iv) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice (Acting) has been pleased to promote and appoint the following employees, temporarily and until further orders, as **Private Secretary** in the Principal Seat of the Gauhati High Court, Guwahati in the payband of (PB-4) Rs. 12000-40000/- plus Grade Pay of Rs. 5900/- and other allowances as admissible under the Rules with effect from the date(s) of their joining vice Sri J.K. Nandi and Smt. Madhu Chanda Das, both Pvt. Secretary promoted to the posts of Sr. Pvt. Secy.

1. **Smt. Aparna Dey, Sr. Personal Assistant**
2. **Sri Kishor Krishna Kalita, Sr. Personal Assistant**

By order,

Sd/-

**REGISTRAR GENERAL**

**Memo No. HC.V-29/2012/ 474 /Estt. # Dated 16.6.2015**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Jt. Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Jt. Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
10. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Secy. to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officer No. 1, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General, Gauhati High Court, Guwahati.
22. Smt. Aparna Dey, Sr. Personal Assistant, Gauhati High Court, Guwahati.
23. Sri Kishor Krishna Kalita, Sr. Personal Assistant, Gauhati High Court, Guwahati.
24. The Order File.

**REGISTRAR GENERAL**

16/6/15

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**O R D E R**

Dated Guwahati the 16<sup>th</sup> June, 2015

**No.HC.V-93/09/475 /Estt. #### Sri Mono Ram Talukdar, Court Attendant** is promoted and appointed, temporarily and until further order(s), as **Court Keeper** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of Rs. 4560-15000/- (PB-1) with Grade pay of Rs. 1800/- p.m. plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Harindar Rai, Court Keeper retired on attaining the age of superannuation.

By Order,

Sd/-

**REGISTRAR GENERAL**

**Memo No. No.HC.V-93/2009/ 475A /Estt. Dated 16.6.2015**

**Copy for information to:**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Joint Registrar ( ), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6 for information and necessary action.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6 for information and necessary action.
7. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
8. The Deputy Registrar ( ), Gauhati High Court, Guwahati.
9. The Assistant Registrar, ( ), Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati-1 for information and necessary action.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload it in the official website.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice, ....., Gauhati High Court, Guwahati.
16. The F&AO, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The AOJ ( ), Gauhati High Court, Guwahati.
19. The Court Officer-I, Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The C.A. to Registrar General, Gauhati High Court, Guwahati.
22. Sri Mono Ram Talukdar, Court Attendant, Gauhati High Court, Guwahati.
23. The Order file.

  
**REGISTRAR GENERAL**

21  
16/6/15